

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2922

ANSWERED ON:10.12.2014

SPECTRUM AUCTION

Kodikunnil Shri Suresh;Raju Shri Gokaraju Ganga;Singh Shri Bhola;Teacher Smt. P.K.Sreemathi;Yadav Shri Dharmendra

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has constituted a committee on spectrum trading and sharing guidelines;
- (b) if so, the details and the outcome thereof along with the time by which new guidelines are likely to come into force;
- (c) whether the Government proposes fresh spectrum including 3G and 4G auction in early months of 2015 and e-auction is being considered for that auction and if so, the details and the guidelines prepared/issued thereof along with the estimated revenue likely to be generated out of the auction;
- (d) whether keeping in view the limited availability of spectrum, the Government proposes to vacate spectrum occupied by the defence service and BSNL and MTNL; and
- (e) if so, the details thereof and the reaction of defence services, MTNL and BSNL thereon and the action taken by the Government in this regard?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) & (b) Yes Madam. The recommendations of Telecom Regulatory Authority of India (TRAI) on 'Working Guidelines for Spectrum Trading' dated 28th January, 2014 and 'Guidelines on Spectrum Sharing' on 21st July, 2014 are under consideration and guidelines are expected to be announced in due course.
- (c) The auction of spectrum in various bands is planned in the current financial year. The details of quantum of spectrum to be put for auction and the guidelines for auction of spectrum are expected to be announced in due course. The revenue realisation from spectrum auction is dependent on market dynamics such as behaviour of bidders, etc.
- (d) & (e) Process of release of spectrum for auction is under discussion.